

C.Case No.303/2019

CBI Vs Ramesh Nambiar

27.08.2020

Present: Sh. B.K.Singh, Ld.Sr.PP for CBI alongwith IO Inspr. Shakti Kumar.  
Accused Ramesh Nambiar with Ld. Counsel Sh. Hemant Shah.

(Through VC using Cisco WebEx App.)

Part arguments on charge heard on behalf of CBI.

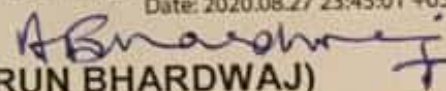
List on 14.09.2020 at 11.00 A.M for further arguments on charge.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, the accused as well as the learned counsel for the accused.

ARUN BHARDWAJ

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BHARDWAJ

Date: 2020.08.27 23:45:01 +05'30'

  
(ARUN BHARDWAJ)

Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 27.08.2020

Ct.Case No. 51/2019

ED Vs RameshNambiar

27.08.2020

Present: Sh. Atul Tripathi, Ld.Spl.PP for ED.

Accused Ramesh Nambiar with Ld. Counsel Sh. Hemant Shah.

(Through VC using Cisco WebEx App.)

Part arguments on charge hves been heard in the predicate offence case which is also fixed for today. Arguments on charge in the present matter shall be heard after the conclusion of arguments on charge in the predicate offence case.

List on 14.09.2020 at 11.00 A.M for arguments on charge.

Let a copy of this order be sent by WhatsApp to Ld. Spl.PP for ED, the accused as well as the learned counsel for the accused.

ARUN BHARDWAJ

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(ARUN BHARDWAJ)

Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 27.08.2020